

TENDER DOCUMENT FOR E-AUCTION-SALE OF PROPERTIES IN NAGPUR

Corrigendum No. 2 [Dated: August 03,2026] to the Tender Document For E-Auction-Sale of Properties in Nagpur, Maharashtra

(Tender Document No: JRMLC/NAG/MH dated May 22, 2026)

The amendments mentioned in this Corrigendum shall be applicable to the Tender Document For E-Auction-Sale of Properties in Nagpur dated May 22, 2026, issued by Justice (Retd.) R.M. Lodha Committee:

1. Clause 1.11

As appearing in the Tender Document		To be read as	
Antares Systems Limited has been appointed as the tender service provider (“E-Auction Service Provider”). The sale of the Properties will be on an <u>‘as is where is, whatever there is’</u> basis and shall be undertaken by the Agency for and on behalf of the Committee through the portal (“Portal”) provided on the website of the E-Auction Service Provider. Other details with respect to the tender process are as follows:		C1 India Private Limited has been appointed as the tender service provider (“E-Auction Service Provider”). The sale of the Properties will be on an <u>‘as is where is, whatever there is’</u> basis and shall be undertaken by the Agency for and on behalf of the Committee through the portal (“Portal”) provided on the website of the E-Auction Service Provider. Other details with respect to the tender process are as follows:	
Type of Bid	E-Auction	Type of Bid	E-Auction
Committee	Justice (Retd.) R.M. Lodha Committee (In the Matter of PACL Limited)	Committee	Justice (Retd.) R.M. Lodha Committee (In the Matter of PACL Limited)
Agency	StockHolding Document Management Services Ltd. SHCIL House, P-51, T.T.C Industrial Area, M.I.D.C Mahape, Navi Mumbai- 400710 Email ID: pacl.eauction@stockholdingdms.com	Agency	SBI Capital Markets Limited, I-200, Second floor, Tower- I, World Trade Centre, Nauroji Nagar, New Delhi – 100029 Email ID: pacl.eauction@sbicaps.com

As appearing in the Tender Document		To be read as	
Name of E-Auction Service Provider	ANTARES SYSTEMS LIMITED HONGANASU, # 137/3, Bangalore Mysore Road, Opp. to Metro Pillar # P-696, Kengeri Bangalore - 560 060 Contact Person: Ms. Sushmitha B.M, Mob: +91 8951944383 Support Desk Helpline No: 080-45982100/ 91+ 3346046611 Email ID: sushmitha.b@antaressystems.com	Name of E-Auction Service Provider	C1 India Private Limited Plot No. 68, Sector 44, Gurugram- 122003, Haryana, India Contact Person: BankeAuctions Help Desk Mob: +91 7291981124 / 1125 / 1126 Support Desk Helpline No: +91-124-4302020 / 21 / 22 / 23 +91- 7291981124 / 1125 / 1126 Email ID: support@bankeauctions.com
Website of the E-Auction Service Provider	www.bankeauctionwizard.com	Website of the E-Auction Service Provider	https://www.bankeauctions.com

2. Clause 3.2: Schedule of Tender Process

As appearing in the Corrigendum No. 1		To be read as	
Activity	Last Date (in Calendar Days) *	Activity	Last Date (in Calendar Days) *
Commencement of live e-auction	Tuesday, July 28, 2026 (11:00 hours Indian Standard Time)	Commencement of live e-auction	Tuesday, August 04, 2026 (11:00 hours Indian Standard Time)
Completion of live e-auction (subject to Clause 2.11)	Tuesday, July 28, 2026	Completion of live e-auction (subject to Clause 2.11)	Tuesday, August 04, 2026
Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction	Intimation to the Successful Bidder	Within 2 working days from the date of completion of live e-auction
Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation	Payment of 25% (twenty five percent) of the highest bid amount (inclusive of the EMD amount) by the Successful Bidder	Within 7 (seven) days from the date of the Intimation

As appearing in the Corrigendum No. 1		To be read as	
Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation	Payment of balance 75% (seventy five percent) of the highest bid amount along with 1% (one percent) of highest bid amount as 'poundage fee', by the Successful Bidder	Within 15 (fifteen) days from the date of the Intimation

3. The e-auction for sale of Properties in Nagpur, Maharashtra which was interrupted on July 30, 2026 will resume as per the schedule above. The **Start Bid/Reserve Price** for resumption of such e-auction will be intimated to the participating bidders..

Disclaimer:

Save and except the aforementioned amendments, all other provisions remain unchanged as mentioned in the Tender Document.